

HIGH COURT OF MANIPUR
AT IMPHAL

NOTIFICATION

Imphal, the 29th October, 2025

No. HCM/1/96-BENCH/ : It is informed to all learned members of the Bar and litigants that Hon'ble The Chief Justice is pleased to constitute the regular sitting of the Division Benches and Single Benches as per the following table w.e.f. 01.11.2025, until further order(s):

MONTHS	DIVISION BENCH	SINGLE BENCH
Entire English Calendar month of November, 2025	Hon'ble the Chief Justice with HMJ A. Bimol Singh	1. Hon'ble The Chief Justice 2. HMJ A. Bimol Singh 3. HMJ A. Guneshwar Sharma
Entire English Calendar month of December, 2025	Hon'ble the Chief Justice with HMJ A. Guneshwar Sharma	1. Hon'ble The Chief Justice 2. HMJ A. Bimol Singh 3. HMJ A. Guneshwar Sharma

- Special Division Bench shall be constituted as per requirement.
This issues in supersession of all earlier notifications in this regard.

By Order etc.

Sd/-

(KH. AJIT SINGH)
REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 22153-70
Copy to:

Imphal, the 29th October, 2025

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Chairman, Bar Council of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Translation Wing)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers Gr. II, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR